GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1605

TO BE ANSWERED ON THE 02ND JULY, 2019/ ASHADHA 11, 1941 (SAKA)

RECRUITMENT OF CHILDREN BY NAXALS

1605. SHRI JAGDAMBIKA PAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there are reports of recruitment and training of children by naxal organisations in the country;

(b) if so, the details of such cases reported, State/UT-wise; and

(c) the measures taken by the Government to check such activities?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

(a) & (b): There have been some reports of CPI(Maoist) inducting children in their outfit in Jharkhand and Chhattisgarh, using them for cooking, carrying daily use materials and collecting information regarding movement of Security Forces. They are also imparted military training.

(c): State Governments initiate legal action in such cases under the provisions of Indian Penal Code and Juvenile Justice Act, 2015. To combat the LWE menace in a holistic manner, Government of India formulated a National Policy and Action Plan in January 2015, which envisages a multi pronged approach comprising security measures, development measures, ensuring Rights and Entitlements of local communities etc. The steadfast implementation of the policy has resulted in consistent decline in LWE violence and influence of CPI (Maoist).

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